

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Aditya Polymers and Chemicals (India) Private Limited Date of Commencement of Liquidation: 20-01-2021; List of Stakeholders as on Date: 20-03-2021; Name of IP: Mr. Krishna Chamadia; Last 5 digit of registration number: 11220

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				117000				NA
2	Liquidation costs incurred till date				282963				NA
3	Secured financial creditors	4	2682789244	4	2681252889		1536355		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	2	13526117	2	13526117				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	2576621	4	2576621				<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		10	2698891982	10	2697755590	0	1536355	0	